

Utilisation of Copper Ore

Copper metal is already being produced at Ghatsila (Bihar). Copper concentrates are being produced at Dariba and Khetri projects in Rajasthan and Chitradurga Copper Project in Karnataka. Production of metal at Khetri is expected to commence shortly. Projects in the other areas such as Rakha in Bihar, Malanjkhand in Madhya Pradesh, Chandmari, in Rajasthan and Ambamata polymetallic deposits in in Gujarat are under various stages of development.

Refugee Colonies in West Bengal

◆823. SHRI SANAT KUMAR RAHA :
SHRI J. S. ANAND : SHRI L.
MAHAPATRO : SHRI I. D. SINGH :
SHRI BHUPESH GUPTA :

Will the Minister of SUPPLY AND REHABILITATION be pleased to state :

(a) whether Government's attention has been drawn to the fact that the allotment of tenements in a large number of refugees colonies in West Bengal have not yet been regularised in favour of the occupants and that the sites of these tenements in some colonies have not yet been settled legally in favour of the concerned displaced persons even after such regularisation; and

(b) whether Government will lay on the Table of the House a statement showing:

(a) the colonies in which allotment of tenements have been so regularised;

(b) number of tenements in respect of which transfer deeds have not been executed after regularisation; and

(c) the colonies allotment in which have not been regularised?

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b) The information is being collected from the State Government and will be laid on the Table of the Sabha.

Funds raised by Ex-Owners of Coal Mines

◆ 324 SHRI VEERENDRA PATIL : Will the Minister of STEEL AND MINES be pleased to state :

(a) The names of Public Limited Companies whose mines were taken over by Government and who had raised a total capital

of Rs. 30 lakhs or more by public issue since I.B.R.D. loan to the Government of India for coal industry in 1961;

(b) The capital raised by these companies by public issue, by bonus issue, by right issue and as a result of amalgamation, separately; and

(c) The amount withdrawn by the Coal Mines Authority and Bharat Coking Coal Ltd., from the funds of these Companies after the takeover?

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA) : (a) to (c) The names of all the Public Limited Companies whose coal mines were nationalised under the Coking Coal Mines (Nationalisation) Act., 1972 and the Coal Mines (Nationalisation Act), 1973 are given in the relevant schedules to the Acts, which include these Companies who might have raised capital as mentioned in parts (a) and (b). The specific information now asked for is not readily available and will have to be collected from the concerned companies. Several petitions challenging the validity of these Acts, the quantum of compensation amounts provided therein and allied matters are sub-judice before different courts. The funds claimed to have been raised by these companies prior to take-over are amongst the matters that might have to be considered by the courts. Hence, it will not be in the public interest to disclose information of this nature.

Handing over of Coal Mines to TISCO

825 DR. RAMKRIPAL SINHA : Will the minister of STEEL AND MINES be pleased to state :

(a) whether Government have asked the Coal Mines Authority to hand over some of the coal mines in Bihar to the Tata Iron and Steel Company ;

(b) if so, what is the area of the mines proposed to be handed over and the estimated coal deposits therein ; and

(c) what are the terms and conditions under which these mines will be handed over to TISCO?

THE MINISTER OF STEEL AND MINES (SHRI K.D. MALAVIYA) : (a) No Sir.

(b) and (c) Do not arise.